

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2020/8574/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jayanta Kumar Das,
I/c District & Sessions Judge,
Tinsukia.

Dated Guwahati the 17th October, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJT/8654/2023 dtd. 16.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 17.10.2023, till the morning of 19.10.2023.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-58/2020/8575/A**, dated 17.10.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

17/10/23
REGISTRAR (VIGILANCE)

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